

**HIGH COURT OF JAMMU AND KASHMIR**  
**(OFFICE OF THE REGISTRAR GENERAL, JAMMU)**

\*\*\*\*\*

**NOTICE**

**Subject:- Modification to the Calendar-2018.**

No.:- 960/18/RG.

Dated:- 01-05-18.

It is hereby notified for information of all the concerned that 2<sup>nd</sup> May 2018 shall be observed as holiday on account of Shab-i-Barat in both the wings of the High Court and instead of the said day, 2<sup>nd</sup> June 2018 is declared as the working day of both the wings of the High Court.

It is further notified that the cases listed on 2<sup>nd</sup> May 2018 are directed to stand over with liberty to the parties/counsel to make a mention for listing of urgent matters on 3<sup>rd</sup> May 2018 before the concerned benches dealing with the roster.

By Order.

  
(Sanjay Dhar)  
Registrar General

*Copy to the:-*

1. Principal Secretary to Hon'ble the Chief Justice, Jammu/Srinagar,
2. Secretary to Hon'ble the Acting Chief Justice/Hon'ble Judges, Jammu/Srinagar,
3. Bench Secretary to Hon'ble the Acting Chief Justice/Hon'ble Judges, Jammu/Srinagar,  
*...for information of His Lordship.*
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. Joint Registrar (Judicial), High Court of J&K, Jammu/Srinagar,  
*...for information.*
7. I/C NIC, for uploading the same on the High Court website.

  
Registrar General